



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

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नई दिल्ली, बुधवार, अगस्त 10, 2016/ श्रावण 19, 1938 (शक)

No. 49] NEW DELHI, WEDNESDAY, AUGUST 10, 2016/SHRAVANA 19, 1938 (SAKA)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE (Legislative Department)

New Delhi, the 10th August, 2016/Shravana 19, 1938 (Saka)

The following Act of Parliament received the assent of the President on the 9th August, 2016, and is hereby published for general information:—

THE NATIONAL INSTITUTES OF TECHNOLOGY, SCIENCE EDUCATION AND RESEARCH (AMENDMENT) ACT, 2016

No. 42 OF 2016

[9th August, 2016.]

An Act further to amend the National Institutes of Technology, Science Education and Research Act, 2007.

BE it enacted by Parliament in the Sixty-seventh Year of the Republic of India as follows:—

1. (1) This Act may be called the National Institutes of Technology, Science Education and Research (Amendment) Act, 2016.

(2) It shall be deemed to have come into force on the 20th day of August, 2015.

Short title
and
commencement.

Amendment
of First
Schedule to
Act 29 of
2007.

2. In the First Schedule to the National Institutes of Technology, Science Education and Research Act, 2007, after serial number 30, the following serial number and the entries relating thereto shall be inserted, namely:—

(1)	(2)	(3)
"31.	National Institute of Technology, Andhra Pradesh	National Institute of Technology, Andhra Pradesh."

DR. G. NARAYANARAJU,
Secretary to the Govt. of India.